

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17061/2006

(From the judgement and order dated 05/08/2005 in MA No. 2518/2000 of The
HIGH COURT OF M.P AT JABALPUR)

HEERA LAL DUBEY & ANR

Petitioner(s)

VERSUS

NAGESH KUMAR SINGH & ORS

Respondent(s)

(office report on default)

Date: 17/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
(IN CHAMBERS)

For Petitioner(s)

Mr. Shiv Sagar Tiwari,Adv.(NP)

For Respondent(s)

Mr. Neeraj Sharma,Adv.

Mr. Ravi Prakash ,Adv

Mr. Goodwill Indeevar ,Adv

UPON hearing counsel the Court made the following
ORDER

No steps have been taken for service on respondent No.2 in spite
of sufficient opportunities being granted. None appears for the petitioner.
The special leave petition as against respondent No.2 is dismissed for non-
prosecution.

(Pawan Kumar)
Court Master

(M.S. Negi)
Court Master